

Name of the Corporate Debtor: Future Enterprises Limited; Date of Commencement of CIRP: 07-03-2023; List of Creditors as on: 17-10-2024; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	2427	680731784	2421	668396828	0.85		9117455		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	18	60886837494	18	6086174844	7.73		25089349		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	15	100288288906	13	69748075615	88.55		31527186216		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	2247	91841449	2241	88245512	0.11		386705	3209232	Annexure 6
7	Operational creditors (Government Dues)	14	2222349329	6	617162149	0.78			85420645	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	217	3661473202	202	1560327208	1.98		131739106	1878152984	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		4938	167831522164	4901	78768382156	100.00		31693518831	1966782861	